

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2019 to 31.12.2019**

**Court working days = 211**

SL. No.	Category of Cases	Category of Benches	Pending as on 01.01.2019	Institution	Disposal	Pending as on 31.12.2019
1	<b><i>Bail Application / A.B.</i></b>	S/B	410	8809	8409	810
2	<b><i>I.A.(Crl.)</i></b>	S/B, D/B	791	1192	1070	913
3	<b><i>I.A.(Civil)</i></b>	S/B, D/B	4609	5685	4905	5389
4	Criminal Appeal	S/B, D/B	1873	461	212	2122
5	Crl. A.(J)	S/B, D/B	296	118	120	294
6	Criminal Petition	S/B	1937	1523	992	2468
7	Criminal Revision Petition	S/B	1784	548	337	1995
8	Criminal Reference	S/B	-	02	02	-
9	Death Sent. Reference	S/B, D/B	05	04	-	09
10	Cont. Case (Crl.)	S/B,D/B	03	-	02	01
11	Transfer Petition (Crl.)	S/B	53	48	28	73
12	Writ Petition (Criminal)	S/B,D/B	19	23	10	32
13	Arbitration Petition/Appeal	S/B,D/B	25	52	60	17
14	Company Petition/Apl./App.	S/B	24	-	03	21
15	Cross Objection	S/B, D/B	77	48	10	115
16	Contempt Case (Civil)/App.	S/B, D/B	885	758	516	1127
17	Central Excise Appeal	S/B, D/B	39	15	13	41
18	Civil Revision Petition & (I/O)	S/B	1149	605	566	1188
19	Civil Reference	S/B	-	-	-	-
20	First Appeal against Order	S/B	151	75	60	166
21	Guardian Appeal	D/B	-	-	-	-
22	Intestate Case	S/B	23	03	05	21
23	LPA	D/B	-	-	-	-
24	L.A. Ref.	S/B	-	-	-	-
25	Land Acquisition Appeal	S/B	133	19	14	138
26	Miscellaneous First Appeal	S/B	800	273	123	950

Cont....

<b>SL. No.</b>	<b>Category of Cases</b>	<b>Category of Benches</b>	<b>Pending as on 01.01.2019</b>	<b>Institution</b>	<b>Disposal</b>	<b>Pending as on 31.12.2019</b>
27	Matrimonial Appeal	D/B	101	69	80	90
28	Motor Accident Claim Appeal	S/B	2257	685	278	2664
29	Public Interest Litigation	D/B	93	84	79	98
30	Regular First Appeal	S/B	591	139	47	683
31	Regular Second Appeal	S/B	1654	283	146	1791
32	Review Petition	S/B,D/B	147	196	162	181
33	Second Appeal against Order	S/B	29	06	10	25
34	Testamentary Case/Test.App.	S/B	59	17	07	69
35	Income Tax Appeal	S/B, D/B	60	12	20	52
36	Transfer Petition (Civil)	S/B	104	103	69	138
37	Revn. Pet.	D/B	11	12	02	21
38	Supreme Court Appeal	D/B	-	-	-	-
39	Election Petition	S/B, D/B	01	01	01	01
40	Writ Appeal	D/B	324	355	310	369
41	Writ Petition (Civil)	S/B&D/B	16594	9574	8005	18163
<b>TOTAL</b>			<b>37111</b>	<b>31797</b>	<b>26673</b>	<b>42235</b>

N.B. :- 1) 1058 Nos. of Caveats of the Principal Seat were disposed of .

**Main Case = 35123**  
**Misc Case = 7112**

**Civil Case = 28129**  
**Criminal Case = 6994**

**IN THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency  
in respect of the **Kohima Bench** of the Gauhati High Court  
w.e.f. **01.01.2019 to 31.12.2019**

SL. No.	Category of Cases		Pending as on 01.01.2019	Institution	Disposal	Pending as on 31.12.2019
1	B.A/A.B	S/B	02	22	20	04
		D/B				
2	Crl.M.C/I.A.	S/B	05	17	15	07
		D/B	01	03	04	
3	Civil M.C/I.A./Caveat	S/B	48	150	128	70
		D/B	19	51	53	17
4	Crl. App. (Crl.)	S/B	07	07	03	11
		D/B	02	06	03	05
5	Crl. Revn Petn .(Crl)	S/B	07	16	15	08
		D/B				
6	Crl. Pet. (Crl.)	S/B	12	11	10	13
		D/B				
7	Crl.Orgl.Petn/App (Contpt).	S/B	01	01	01	01
		D/B	01	01	01	01
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B	04		04	
		D/B				
11	Writ Petn.(Crl.)	S/B	04	05	08	01
		D/B				
12	W.A.(Crl.)	S/B				
		D/B	01		01	
13	Arbitration Petn./Appln.	S/B		01		01
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Contempt. Pet	S/B	23	43	43	23
		D/B	01		01	
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B	01		01	
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	04	11	05	10
		D/B				
20	Election Petn.	S/B	02		01	01
		D/B				
21	First Appl.	S/B	13	03	09	07
		D/B				
22	Guardian Appl	S/B				
		D/B				

23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B				
		D/B				
27	Misc.First Appl.	S/B	01	02	02	01
		D/B				
28	Mat.Case	S/B				
		D/B				
29	M.A.C. Appeal	S/B	32	13	20	25
		D/B				
30	PIL	S/B	03	17		20
		D/B	30	2	6	26
31	Regular First Apple.	S/B	01	02	01	02
		D/B		01		01
32	Regular Second Apple.	S/B	01			01
		D/B				
33	Review Petn.	S/B	06	08	12	02
		D/B	01	02	03	
34	RA (FA)	S/B	01	01	01	01
		D/B				
35	Second Apple against order	S/B				
		D/B		01	01	
36	Test Case	S/B				
		D/B				
37	Tax Case	S/B				
		D/B				
38	Transfer Petition (Civil)	S/B		02	02	
		D/B				
39	Writ Appeal	S/B				
		D/B	29	32	29	32
40	Writ Petn.(Civil)	S/B	244	259	251	252
		D/B	03	05	04	04
	<b>TOTAL</b>		<b>510</b>	<b>694</b>	<b>657</b>	<b>547</b>
	<b>Main Case</b>		<b>435</b>	<b>451</b>	<b>437</b>	<b>449</b>
	<b>Misc Case</b>		<b>75</b>	<b>243</b>	<b>220</b>	<b>98</b>
	<b>Civil Case</b>		<b>396</b>	<b>404</b>	<b>392</b>	<b>409</b>
	<b>Criminal Case</b>		<b>39</b>	<b>47</b>	<b>45</b>	<b>40</b>

**IN THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Aizawl Bench** of the Gauhati High Court  
w.e.f. . **01.01.2019 to 31.12.2019**

SL. No.	Category of Cases		Pending as on 01.01.2019	Institution	Disposal	Pending as on 31.12.2019
1	B.A/A.B	S/B	00	20	17	03
		D/B				-
2	Crl.M.C/I.A.	S/B	08	22	29	01
		D/B		01		01
3	Civil M.C/I.A./Caveat	S/B	38	140	135	43
		D/B	02	04	4	02
4	Cont.Case (Crl)	S/B				
		D/B				
5	Crl. App. (Crl.)	S/B	36	51	22	65
		D/B	04	02	01	05
6	Crl. Revn Petn .(Crl.)	S/B	03	08	05	06
		D/B				
7	Crl. Pet. (Crl.)	S/B		04	02	02
		D/B				
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B		02		02
		D/B				
12	L.P (Crl.)	S/B				
		D/B				
13	Arbitration Petn./Appln.	S/B		07	03	04
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Cont.Case ©	S/B	19	35	15	39
		D/B				
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B	03	06	04	04
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	05	14	10	09
		D/B				
20	Election Petn.	S/B				
		D/B				
21	First Appl.against order	S/B	01	03	03	01
		D/B				
22	Guardian Appl	S/B				
		D/B				

23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B	05	09	07	07
		D/B				
27	Misc.First Appl.	S/B		01	01	
		D/B				
28	Mat.Case	S/B				
		D/B				
29	M.A.C.	S/B	21	30	32	19
		D/B				
30	PIL	S/B	04		03	01
		D/B	01		01	
31	Regular First Apple.	S/B	65	24	17	72
		D/B				
32	Regular Second Apple.	S/B	11	09	05	15
		D/B	01			01
33	Review Petn	S/B		11	11	
		D/B				
34	Second Apple against order	S/B				
		D/B				
35	Test Case	S/B				
		D/B				
36	Tax Case	S/B				
		S/B				
37	Transfer Petition (Civil)	S/B		01		01
		D/B				
38	Writ Appeal	S/B				
		D/B	14	05	10	09
39	Writ Petn.(Civil)	S/B	126	187	146	167
		D/B	18	03	01	20
	<b>TOTAL</b>		<b>385</b>	<b>599</b>	<b>484</b>	<b>499</b>
	<b>Main Case</b>		<b>337</b>	<b>414</b>	<b>299</b>	<b>452</b>
	<b>Misc Case</b>		<b>48</b>	<b>187</b>	<b>185</b>	<b>50</b>
	<b>Civil Case</b>		<b>294</b>	<b>346</b>	<b>269</b>	<b>372</b>
	<b>Criminal Case</b>		<b>43</b>	<b>68</b>	<b>30</b>	<b>80</b>

**IN THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency  
in respect of the **Itanagar Bench** of the Gauhati High Court  
w.e.f. **01.01.2019 to 31.12.2019**

SL. No.	Category of Cases		Pending as on 01.01.2019	Institution	Disposal	Pending as on 31.12.2019
1	B.A/A.B	S/B	07	264	258	13
		D/B				
2	Crl.M.C/I.A.	S/B	09	48	33	24
		D/B	08	13	10	11
3	Civil M.C/I.A.	S/B	143	173	193	124
		D/B	13	51	58	06
4	Cont.Case (Crl)	S/B				
		D/B	01			01
5	Crl. App. (Crl.)	S/B	29	20	03	46
		D/B	06	12	07	11
6	Crl. App. (J)	S/B	06		02	04
		D/B	05	02	06	01
7	Crl. Revn Petn .(Crl.)	S/B	33	19	23	29
		D/B				
8	Crl. Pet. (Crl.)	S/B	71	119	111	79
		D/B				
9	Crl.Ref. (Crl.)	S/B				
		D/B		01	01	
10	Crl.Death Ref. (Crl.)	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B	04	01	04	01
		D/B				
12	Writ Petn.(Crl.)	S/B	10	03	10	03
		D/B				
13	Crl.L.P.(Crl.)	S/B	02	02	02	02
		D/B				
14	Arb. App..	S/B	01			01
		D/B				
15	Arb. Pet	S/B	02	01	01	02
		D/B				
16	Cen.Ex.Appl	S/B				
		D/B	01			01
17	Cont.Case ©	S/B	96	56	81	71
		D/B	02	02	02	02
18	Comp. Pet/App	S/B	02		02	
		D/B				
19	Cross Objection	S/B		06	04	02
		D/B				
20	Civil Ref	S/B				
		D/B				
21	Civil Revn. Petn	S/B	96	38	46	88
		D/B				
22	Election Petn.	S/B	01	08	01	08
		D/B				

23	First Appl.against order	S/B	20	05	09	16
		D/B				
24	Guardian Appl	S/B				
		D/B				
25	Intestate Case	S/B				
		D/B				
26	LPA	S/B				
		D/B				
27	L.A.Ref.	S/B				
		D/B				
28	L.A.App.	S/B	01			01
		D/B				
29	Misc.First Appl.	S/B	03		01	02
		D/B				
30	Mat.Case	S/B				
		D/B	01			01
31	M.A.C.	S/B	29	17	17	29
		D/B				
32	PIL	S/B	30	12	08	34
		D/B	32	12	20	24
33	Regular First Apple.	S/B	33	19	16	36
		D/B				
34	Regular Second Apple.	S/B		12		12
		D/B				
35	Review Petn.	S/B	10	14	11	13
		D/B		14	14	
36	Second Apple against order	S/B	02	01		03
		D/B				
37	Test Case	S/B				
		D/B				
38	Tax Case	S/B				
		S/B				
39	Transfer Petition (Civil)	S/B	02	02	02	02
		D/B				
40	Writ Appeal	S/B				
		D/B	39	55	59	35
41	Writ Petn.(Civil)	S/B	780	521	663	638
		D/B	22	3	4	21
	<b>TOTAL</b>		<b>1552</b>	<b>1526</b>	<b>1682</b>	<b>1397</b>
	<b>Main Case</b>		<b>1372</b>	<b>977</b>	<b>1129</b>	<b>1219</b>
	<b>Misc Case</b>		<b>180</b>	<b>549</b>	<b>552</b>	<b>178</b>
	<b>Civil Case</b>		<b>1205</b>	<b>798</b>	<b>959</b>	<b>1042</b>
	<b>Criminal Case</b>		<b>167</b>	<b>179</b>	<b>170</b>	<b>177</b>